

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/1/2017

NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER

NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. GIRITHARAN Counsel for R2 & R3

2. SANDEEP Kumar
for Cibi Vishnu

Petitioner

ORDER

Shri Sandeep Kumar, representing counsel for petitioner present. Shri S Giritharan, Proxy representing counsel for R2 & R3 present and stated that senior counsel is unwell and sought time for submitting arguments. Time extended at request. Put up on **06.04.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)